MR. DEFUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPPAN: J introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of article 16 and amendment of article 320, etc.)

श्री मधु लिमये (बांका) : उपाध्यक्ष महोवस, मैं प्रस्ताद करता हूं कि भारत के संविधान का ग्रीर मंगोधन करने वाले विधेयक को पूरास्थापित करने की ग्रनमति दी जाने।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी मधु लिमये: उपायक्ष महोदय, मैं विधेयक को परःस्थापित करता हं।

15.34 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 37, 45 etc.)

श्री मधु लिमये (वांका): उपाध्यक्ष महोदय मैं प्रस्ताव करता हुं कि भारत के संविधान

*Published in Gazette of India dated 29-7-77.

का ग्रीर संगोधन करने वाले विधेयक को पूरःस्थापित करने की ग्रन्मति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

धी मधु लिमये : उपाध्यक्ष महोदय, मैं विश्वेयक को पुरःस्थापित करता हं।

;

15.35 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 24 and 326)

श्री मधु लिमये (बॉका) : मैं प्रस्ताव करता हूं कि भारत के संविधान का ग्रीर संगोधन करने वाले विधेयक को पुरःस्थापित करने की असमाते दी जाथे।

MR. DEFUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधुलिमधे : मैं विधेयक को पेश करता हं।

15.351 hrs.

⊷ مسير

CANTONMENTS (AMENDMENT) BILL*

(Amendment of section 13, omission of section 14 etc.)

श्री मधु लिमये (बांका) : मैं प्रस्ताव करता हं कि छावनी ग्रधिनियम. 1924 का

Extraordinary, Part II, section 2,